

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2502
TO BE ANSWERED ON 08.08.2018**

PROMOTING EPF IN PRIVATE SECTOR ORGANISATIONS

2502. SHRI P. L. PUNIA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the list of companies which are following the norms of the Employees Provident Fund (EPF) for the welfare of their employees in the country;**
- (b) what are the measures taken by Government to promote Employees' Provident Fund (EPF) in private sector organisations and how many companies have been found guilty of avoiding the norms in the country;**
- (c) whether Government has any plan to improve social security in private sector organisations; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): The information is being collected and will be laid on the Table of the House.
